

SHRI MANUBHAI PATEL (Gujarat): Sir, what happened to the papers to be laid on the Table by Mr. Salve? He has gone away. Does he not know that his name was on the List of Business (*Interruptions*). On a point of order. (*Interruptions*). It is a serious matter. (*Interruptions*)

**Report and Accounts (1982-83) of the Hindustan Zinc Limited Udaipur (Rajasthan) and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): I apologise for having left the House without laying the papers on the Table of the House. (*Interruptions*).

I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Seventeenth Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur (Rajasthan), for the year 1982-83, together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-7260/83 for (i) and (ii)].

**REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES**

SHRI HARKISHAN SINGH SURJEET (Punjab): Sir, I present the Twenty-fourth Report of the Committee on Government Assurances.

**REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION ..**

SHRI MADAN BHATIA (Nominated): Mr Deputy Chairman, I beg to present the Fifty-fifth Report of the Committee on Subordinate Legislation.

**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE**

**Alleged irregularities in regard to the Import of gun parts by some persons in Jammu and Kashmir**

SHRI R. MOHANARANGAM (Tamil Nadu): Sir, the Tamil Nadu Chief Minister's broadcast...

MR. DEPUTY CHAIRMAN: Just a minute. First we have to take up the Calling-Attention. After that you can speak. I have already allowed you. Your name is there for Special Mentions.

SHRI R. MOHANARANGAM: Just one minute, Sir, it won't take more than that. I wanted to finish it during the Zero Hour...

MR. DEPUTY CHAIRMAN: If you are allowed like this, other Members also will ask for the same. Kindly wait. I have allowed you; there is no problem. Your time will come. Now, Calling-Attention...

SHRI A. G. KULKARNI (Maharashtra): Sir, before I call the Attention, you are aware that we were assured that the Home Minister was asked to attend the Calling Attention, because, actually this was to be dealt with by the Home Ministry but a via-media was found that the Commerce Minister was involved in this. I have no objection. Though this was not an assurance but was an understanding with the opposition parties, may I hope that it will be carried out.

THE LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHERJEE): I was not aware of that. I do not know whether the Minister of Parliamentary Affairs knows anything. I do not know that this is the arrangement.

MR. DEPUTY CHAIRMAN: All right, you inform him now.